

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:1125  
ANSWERED ON:04.03.2013  
HANDLING OF CARGO IN PORTS  
Das Gupta Shri Gurudas;Panda Shri Prabodh

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether Haldia Port complex is suffering troubles of late regarding loading and unloading of cargo;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether ABG group that was handling the cargo was made to quit abruptly and the responsibility of handling the cargo was given to another company without following the laid down rules and guidelines;
- (d) if so, the reasons therefor; and
- (e) the details of the action taken by the Government in this regard?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): No, Madam. There are 14 berths and 3 riverine liquid terminals in the Haldia Dock Complex (HDC). Only at berth no 2 & 8 at Haldia Dock Complex, loading and unloading of dry bulk cargo has been affected, due to the unilateral termination of the contract by the contractor- M/s Haldia Bulk Terminals Pvt. Ltd., (formerly known as ABG Haldia Bulk Terminals Pvt. Ltd.)

(c) & (d): On account of the abrupt and unilateral withdrawal of the contractor M/s Haldia Bulk Terminals Pvt. Ltd. from operations at the Haldia Dock Complex, the left over cargo unloaded from the ships belonging to the Port based industries could not be delivered to them. Therefore, the task of delivering the cargo lying in the stackyard was tendered out by Kolkata Port. All laid down rules and guidelines were followed in tendering out the contract for the limited purpose of evacuation and delivery of the cargo belonging to the various Port users.

(e): Does not arise in view of (c) & (d) above.